

Notes of the Registry

Orders of the Tribunal

on 21.3.2.05

notice / copy in  
order issued to  
all respondents.

Copy in said  
order prepared  
for counsel for  
both sides.

for 9/12/05

for 9/12/05  
for 9/12/05

ADs not back  
for App. / counter.

for 6/4

Regd

Order dt. 07/04/05

parties are  
absent on call.  
ADs not yet back  
from the respondents  
although notice was  
sent by registered  
post to them on  
09.02.05. Service  
is treated sufficient  
on them. The  
matter is adjourned  
to 18/05/05  
for appearance  
and counter.

appearing for the Railways; on whom a copy of  
this O.A. had already been served.

for 9/12/05  
Member (J)

Order dated. 02/01/2008.

CORAM:

Hon'ble Shri D.K. Sahu, Member (J)  
Hon'ble Shri C.R. Mohapatra, Member (A)

None appears for the Applicant.

Mr. O.N. Ghosh, Jt. Counsel for  
Rly. Administration appears for the  
Respondents.

As no steps has been taken  
by the Applicant, the case is  
dismissed for default.

for 9/12/05  
Member (A)

for 9/12/05  
Member (J)

for 9/12/05